NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A. No. 15/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

Shri. Rajiv Garg

V/s.

M/s. Siti Cable Network Ltd.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013

S. No. NAME DESIGNATION SIGNATURE

43 Ma Vishnu Pai for Petitionen

Trisha S. Melta for Resp.

Timelita.

ORDER

CA 15/58,59/NCLT/MB/MAH/2016

At request of the parties, list this matter on 9.2.2018.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)